

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2533**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)
FORENSIC LABS/ELECTRONIC EVIDENCE**

2533. SHRIMATI APARAJITA SARANGI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there exist forensic labs for technology and electronic evidence in the country, if so, the details thereof;**
- (b) whether the Government plans to commission to set up or increase such labs in the country, if so, the details and target thereof;**
- (c) whether such labs will help in strengthening the position of electronic evidence in the country, if so, the reasons thereof;**
- (d) whether any amendment in law or rules will be introduced for regulation of such forensic labs, if so, the details thereof; and**
- (e) whether at present such forensic labs, if any, are efficiently utilized to their potential, if no, reasons thereof.**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

- (a) The Ministry has seven Central Forensic Science Laboratories in the country which have dedicated facilities for electronic forensic, including computer and cyber forensics. A state-of-the-art National Cyber Forensic Laboratory (NCFL) has been established at CyPAD, Dwarka, New Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police. Further, as per available information, Cyber forensic-cum-training laboratories have been commissioned in 28 States/Union Territories, namely Andhra Pradesh, Arunachal**

Pradesh, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Mizoram, Odisha, Sikkim, Telangana, Uttarakhand, Uttar Pradesh, Goa, Meghalaya, Nagaland, Dadra and Nagar Haveli & Daman and Diu, Punjab, Assam, Tripura, Puducherry, Jammu & Kashmir, Chandigarh, Rajasthan and West Bengal.

(b) The Ministry has approved setting up a National Cyber Forensic Laboratory for Evidentiary purposes in the Central Forensic Science Laboratory, Hyderabad.

(c) Yes, Madam. The capacity addition will strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner.

(d): There is no such proposal. However, the Directorate of Forensic Science Services has issued a Working Procedures Manual to ensure quality in such laboratories.

(e) As per available information, the Central Forensic Science Laboratories are using the available resources for early disposal of cases. Information on State Forensic Science Laboratories is not maintained centrally.
